

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

103. C.A.(CAA)/49(MB)2024

IN THE MATTER OF

Prabhudas Lilladher Advisory Services Private Limited

Sec. 230-232, Sec 234 of the Companies Act, 2013

Order Delivered on 17.04.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. ANU JAGMOHAN SINGH
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant: CS Ashish Lalpuria (PH)

For the Respondent:

ORDER

Adjourned to **24.04.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)
Shubham

Sd/-
REETA KOHLI
Member (Judicial)